GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5732 ANSWERED ON:10.05.2012 ETHICAL NORMS FOR LAWYERS Shantha J.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering any proposal to notify new ethical norms for lawyers by the year end;
- (b) if so, the details thereof;
- (c) the objectives thereof; and
- (d) the views of lawyers, NGOs and States in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) and (b) The Bar Council of India has informed that it has proposed a new draft Code of Professional Standards, Ethics and Etiquette. The said draft Code is available on the website of Bar Council of India (i.e. barcouncilofindia.org)
- (c) The Objectives of the proposed draft Code are as under:

This Code provides a general guide for ethical standards to be adhered to by members of the Bar whether practising individually or as a law firm and whether engaged in litigation or transactional/ corporate work. The expression `advocate` in these rules/Code of Conduct shall include to the extent practicable, any lawyer or group of lawyers practising as part of a law firm and the law firm itself.

An advocate shall, at all times, comport himself in a manner befitting the high standards of the Indian Bar and of his/her status as an officer of the Court and a privileged member of the community, bearing in mind that what may be lawful and moral for a person who is not a member of the Bar, or for a member of the Bar in his/her non-professional capacity may still be improper for an advocate. Without prejudice to the generality of the foregoing obligation, an advocate shall fearlessly uphold the interests of his/her client and in his/her conduct, conform to the rules both in letter and in spirit. The rules contain canons of conduct and etiquette adopted as general guides; yet the specific mention there of shall not be construed as a denial of the existence of others equally imperative though not specifically mentioned.

(d) The information is being collected and will be laid on the Table of the House.